

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH, ALLAHABAD

Civil Contempt Application No. 62 of 2004

In

Original Application No. 107 of 2004

Allahabad this the 03rd day of March 2006

Hon'ble Mr. A.K. Bhatnagar, Member (J)

Hon'ble Mr. A.K. Singh, Member (A)

Brijendra Kumar Singh, Son of Sri Prem Narain Singh, resident of Village and Post-Gohada, Bishunpura, District-Ghazipur.

Applicant

By Advocate Shri R.K. Singh

Versus

1. Sri Uday Krishna, Director/Post Master General, Allahabad Division, Allahabad.

2. Sri Hari Lal Gupta, Superintendent of Post Offices, Ghazipur Division, Ghazipur.

Respondents

By Advocate Shri Saumitra Singh

ORDER

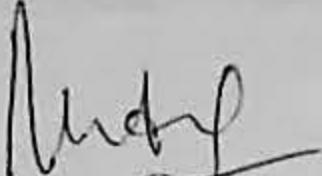
By Hon'ble Mr. A.K. Bhatnagar, J.M.

This contempt application has been filed against the respondents for willful non-compliance of the Order dated 27.09.2005 passed by this Tribunal in O.A. No.107 of 2004. Learned counsel for the respondents submits that the Order passed by this Tribunal in O.A. No.107 of 2004 has fully been complied with subject to outcome of the S.L.P., if any, to be filed by the department. He has filed the counter affidavit to this effect today in the Court and invited our attention on paragraph no.3 of the same. The counter affidavit alongwith charge report dated

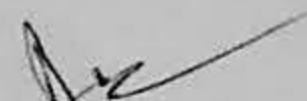
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01.03.2006 is taken on record, in which it is also stated that the applicant has been allowed to join the post w.e.f. 01.03.2006 (f.n.). Counsel for the applicant also concedes this fact.

2. In view of the above, we are of the view that the Order passed by this Tribunal has been complied with and no case of contempt now survives for adjudication. Accordingly, contempt application is dismissed and notices issued to the respondents are hereby discharged.



Member (A)



Member (J)

/M.M./